

<in English and Hindi) of the following papers: —

I. (a) Annual Administration lie-port of the Cochin Port Trust for the year '1986-87.

:b) Review by Govenment On the working of the Port Trust.

[c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-n/88 for (a) to (c)].

II (a) Annual Administration Report of the Kandla Port Trust for the year 1986-87.

!b) Review by Government on the working of the Port Trust.

(c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-5879/88 for (a) to (c)].

III. (a) Annual Administration Report of the Visakhapatnam Port Trust for the year 1986-87.

(b) Review by Government On the working of the Port Trust.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5878/88 for (a) to (c)].

IV. (a) Annual Administration Report of the New Mangalore Port Trust for the year 1986-87.

(b) Review by Government on the working of the Port Trust.

(c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5877/88 for (a) to (c)].

Notifications of the Ministry of Surface Transport (Ports Wing)

SHRI P. NAMGYAL; Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing) under subsection (4) of section 124 of the Major Port Trusts Act, 1963: —

(i) G.S.R. No. 87(E), dated the 15th December, 1987, approving the Tuticorin Port Safety Regulations, 1985.

(ii) G.S.R. No. 12(E), dated the 6th January, 1988, publishing the Nhava-Sheva Port Trust Employees (Conduct) Regulations, 1988

(iii) G.S.R.No. 13(E), dated the 6th January, 1988, publishing the Nhava-Sheva Port Trust Employees (Temporary Service) Regulations, 1988.

(iv) G.S.R. No. '14(E), dated the 6th January.. 1988, publishing the Nhava-Sheva Port Trust Employees (Classification, Control and Appeal) Regulations, 1988.

(v) G.S.R. No. 76(E), dated the 3rd February, 1988, approving the Cochin Port Employees' (Conduct) Amendment Regulations, 1988

(vi) G.S.R. No. 111(E), dated the 1st March, 1988, approving the Calcutta Port Trust (Licensing of Stevedores) Regulations, 1987.

(vii) G.S.R. No. 388(E), dated the 14th March, 1988, approving the Madras Port Trust Employees' (Classification, Control and Appeal) Regulations, 1988.

[Placed in Library. See No. LT-5873/88 for (i) to (vii)].